

# LOK SABHA DEBATES

## LOK SABHA

Thursday, December 13, 1973/Agrahayana  
22, 1895 (Saka)

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

### MEMBER SWORN

Kumari Maniben Vallabhbhai Patel

MR. SPEAKER: I am very happy that we have among us the daughter of a great leader, Sardar Patel and the niece of the first Indian Speaker Vithalbhai Patel. She is very welcome. I hope the House will join me in congratulating her.

श्री मधु लिमये (बांका) : आज प्रधान मंत्री जी क्यों नहीं आई? क्या राष्ट्रपति भवन में इस्तीफा देने गई हैं? अगर नहीं गई हैं तो उन को तत्काल दे देना चाहिये।

अध्यक्ष महर्षीय : आन ह. व. त की प्रेस भी रखा करें। हर बात में विरोध लाना ठीक नहीं है।

AN HON. MEMBER: The Leader of the Opposition is also absent.....(Interruptions)

## ORAL ANSWERS TO QUESTIONS

Coverage of Brick-kilns and Stone quarries under E.P.F. Act

\*463. SHRI JAGDISH NARAIN  
MANDAL:

SHRI R. P. YADAV:

Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that a large number of labourers of Brick Kilns and Stone quarries are deprived of the benefit of the membership of the Employees' Provident Fund as both the industries have not been covered under the Employees' Provident Funds Act; and

(b) if so, whether Government propose to bring these industries under the purview of the said Act?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): The Provident Fund Authorities have reported as under:

(a) and (b). Stone quarries producing roof and floor slabs, dimension stones, monumental stones and mosaic chips are covered under the Employees' Provident Funds and Family Pension Fund Act, 1952 with effect from 31st December, 1965. A survey is being conducted to cover the Stone quarries producing stone chips, stone sets and stone ballast and boulders. The question of extension of the Act to the Brick Kilns is also under consideration.

श्री जगदीश नारायण मंडल : क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि इस सुन्दर में बिहार राज्य का सर्वे हुआ है या नहीं यदि हुआ है तो इस प्रकार के कितने कर्मचारी हैं जिन को भविष्य निधि की सदस्यता में वंचित रखा गया है?